

COMMITTEE ON PAPERS LAID ON THE TABLE
(2019-2020)

32

SEVENTEENTH LOK SABHA

THIRTY SECOND REPORT

**[Action Taken by Government on the recommendations/observations made by the
Committee in their Twenty First Report (Sixteenth Lok Sabha)]**

Presented on _____



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI
SEPTEMBER, 2020/ASVINA, 1942(SAKA)**

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INTRODUCTION

I, the Chairperson of the Committee on Papers Laid on the Table, having been authorized by the Committee to present the Report on their behalf, present this Thirty Second Report on the action taken by Government on the recommendations/observations contained in the Twenty First Report (Sixteenth Lok Sabha) of the Committee regarding delay in laying of the Annual Reports and Audited Accounts All India Institute of Medical Sciences, New Delhi.

2. The Committee considered and adopted this Report at their sitting held on 22 September, 2020 and the Minutes of the sitting are given at Appendix.

3. For facility of reference, observations/recommendations of the Committee have been printed in bold in the body of the Report.

New Delhi
22 September, 2020
31 Bhadrapada, 1942 (Saka)

Shyam Singh Yadav
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

REPORT

This Report of the Committee deals with the Action Taken by the Government on the Recommendations/Observations made in their Twenty First Report (16th Lok Sabha) regarding delay in laying of the Annual Reports and Audited Accounts of the All India Institute of Medical Sciences, New Delhi which was presented to Lok Sabha on 02.08.2018.

2. The Action Taken Notes have since been received from the Government in respect of all the recommendations/observations contained in the aforesaid Report. Accordingly, the Statement showing the action taken by the Government on the recommendations/observations contained in the Twenty First Report (16th Lok Sabha) are given in Annexure.

3. **The Committee in their Twenty First Report (Sixteenth Lok Sabha) had pointed out the failure of the Ministry of Health and Family Welfare regarding timely laying of the Annual Reports and Audited Accounts of the Institute for the years 2014-15 to 2016-17 and recommended that the documents of the AIIMS, New Delhi should be laid within stipulated time in future.**

4. **The Committee appreciate that the Government have responded positively by accepting the recommendations of the Committee made in the said Reports and taking steps for their implementation. Though the Annual Reports and Audited Accounts of the AIIMS, New Delhi for the previous years of 2014-15, 2015-16, 2016-17 and 2017-18 were laid with delays of about 7 months, 07½ months, 2½ months and 8 days respectively. Further, the documents for the last year i.e. 2018-19 have been laid on the Table of the House on 06.03.2020 with delays 2months and 6 days. The Committee recommends that such concerted efforts of the Government shall continue to ensure timely laying of the documents of the aforesaid Institute in future also.**

New Delhi
22 September, 2020
31 Bhadrapada, 1942 (Saka)

Shyam Singh Yadav
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

ANNEXURE
(Vide Para 2 of the Report)

**STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON THE
RECOMMENDATIONS/OBSERVATIONS OF THE COMMITTEE CONTAINED IN
THEIR TWENTY FIRST REPORT (16TH LOK SABHA)**

All India Institute of Medical Sciences, New Delhi

Recommendation (Paragraph No. 16 to 18)

16. The Committee note that the Annual Reports and Audited Accounts of AIIMS for the year 2014-15 and 2015-16 were delayed ranging from the period 7 and 7½ months respectively. The Committee also note that the reasons for delay are mainly due to delay in the receipt of contents of Annual Report from Departments; huge amount of time taken in translation of contents of Annual Report from English to Hindi; delay in tendering process; lack of technical experience of printing agency as medical terminology is more technical; and time taken by Printer in typesetting and final printing; etc. The committee feel that reasons stated for delay are not convincing as all these could have been taken care at the initial stage, had the Institute/Ministry been more meticulous in their planning. The Committee are of view that had the Ministry/AIIMS taken proactive measures, the Report could have been laid on the Table of the House within the stipulated time period.

Reply by the Government

The Ministry has been making all out efforts to expedite the laying of the Annual Report of AIIMS, New Delhi and has been continually monitoring the progress made in preparation of the Annual Report, This has resulted in reducing the delay in laying of the Annual Report on the table of the both Houses as is evident from the below mentioned table, This has helped in bringing improvement in the matter of laying Annual Reports, It may be seen from the table below that the Annual Report for 2017-18 has been laid in time in the Lok Sabha while there was a small delay of one month in laying the Annual Report in the Report in the Rajya Sabha.

Year	Date of Laying Annual Report and Accounts	Delay
2014-15	22.07.2016(Lok Sabha) 26.07.2016 (Rajya Sabha)	7 months
2015-16	11.08.2017 (Lok Sabha) 8.8.2017 (Lok Sabha)	7 ½ months
2016-17	16.03.2018 (Lok Sabha & Rajya Sabha)	2 ½ months
2017-18	08.01.2019 (Lok Sabha) 12.02.2019 (Rajya Sabha)	1 month for Rajya Sabha only

17. The Committee also note that from the year 2017 Institute have out sourced and hired a copy editor. The Ministry had assured to lay Report of current year in time. The Committee urged upon the AIIMS, New Delhi and the Ministry of Health and Family Welfare (Department of Health and Family Welfare) to monitor and to give due priority to timely laying of the documents. The Committee may be apprised of the outcome.

Reply by the Government

This year due to the continuous efforts made by this Ministry in forms of reminders, telephonic conversations with AIIMS officials and DO letters issued to AIIMS, New Delhi, the Annual Report of AIIMS, New Delhi for the year 2017-18 was laid in Lok Sabha Secretariat on 8th January, 2019 during Winter Session while the same was laid in Rajya Sabha on 12th February, 2019.

(Ministry of Health and Family Welfare (INI-I Section) O.M. No. H-11021/03/2017-INI-I Dated: 06/08/2019)

18. The Committee also recommend that if, for any reason the Annual Report and Audited Accounts of the Institute could not be laid on the Table of the House within Nine months after the closure of respective accounting year, the Ministry concerned should lay within 30 days of the expiry of the prescribed period or as soon as the House Meets, whichever is later, a statement explaining the reasons as to why the Report and Accounts could not be laid within the stipulated period.

Reply by the Government

The observations of the Committee have been noted for future compliance, It is brought out here that observations/directions of the Committee have already been complied in regard to submission/laying of the Annual Report for the year 2017-18.

(Ministry of Health and Family Welfare (INI-I Section) O.M. No. H-11021/03/2017-INI-I Dated: 06/08/2019)

- (v) The National Institute of Pharmaceutical Education and Research, Raebareli, U.P;
- (vi) The Ujala Society, Jammu;
- (vii) The Port Blair Municipal Council (PBMC), Port Blair; and
- (viii) The National Commission for Scheduled Tribes, New Delhi.

After deliberations, the Committee adopted these Eight Reports (Original) without modifications.

5. The Committee then took up for consideration draft Report regarding Action taken by Government on the recommendations/Observations made by the Committee in their 21st Report (16th Lok Sabha) in respect of delay in laying of the Annual Reports and Audited Accounts of the All India Institute of Medical Sciences, New Delhi.

After deliberations, the Committee adopted the Draft Action Taken Report without modifications.

6. The Committee authorized the Hon'ble Chairperson to present both the Original Reports and the Action Taken Report to the Parliament.

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The Committee then adjourned.
